



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,4th May 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH

**VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:
<https://us02web.zoom.us/j/4412776275?pwd=K0F2ZE9WeIRzZINXY0JockNyaXZGZz09>**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DETENTION				
1	WP(C)/836/2020 WITH LCR	ABU BAKKAR SIDDIQUE @ ABU BAKKAR SIDDIQUE ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. D BARUA MS K BORKOTOKY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	I.A.(Civil)/316/2021 WP(C) 5608/2019(D/O), (PDF COPY) in WP(C)/5608/2019	TAHER ALI Versus UNION OF INDIA AND 3 ORS.	MR. B K DAS MS. P DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ORDERS

3	Death Sentence Ref./1/2021 WITH OFFICE NOTE, LCR 2 FILES & PB 2 NOS.	THE STATE OF ASSAM, Versus MANGAL PAIK	PP, ASSAM	MR. A BHATTACHARYA
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LEAVE NOTE OF ADVOCATES FOR 04/05/2021

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. D BANERJEE	19-04-2021	To	07-05-2021
3)	MR. L P SHARMA	19-04-2021	To	12-05-2021
4)	MR U S BORGHAIN	29-04-2021	To	04-05-2021
5)	MR N DUTTA	28-04-2021	To	16-05-2021
6)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
7)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[CIVIL BENCH

VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:
<https://us02web.zoom.us/j/4971117828?pwd=RVNXWpIz2tNd09ydDlSejJLMUZkdz09>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2936/2021 B/O (PDF COPY)	DILIP BARMAN AND 2 ORS. Versus ASSAM POWER DISTRIBUTION LTD. (LAR) AND 3 ORS.	H Z SINGHA MR H BEZBARUA MR. S J SARMAH	SC, APDCL
ORDERS				
2	I.A.(Civil)/1043/2021 B/O in WP(C)/8073/2019 WITH WP(C)/8073/2019	RAHUL AMIN REZA AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS. RAHUL AMIN REZA AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. S CHUTIA MS. S CHUTIA MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU SC, APSC SC, EDU
3	WITH WP(C)/8795/2019	NETRAMONI BARUAH AND 82 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU SC, APSC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:
<https://us02web.zoom.us/j/6595251724?pwd=WUFXSHdYaFNLrzgzOGtVT3hTeElvdz09>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./985/2021 (PDF COPY), B/O	ARIF UDDIN Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
2	Bail Appln./1005/2021 (PDF COPY)	KHEMA BORA Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. N K DAS MR. J ISLAM	PP, ASSAM
3	Bail Appln./1015/2021 (PDF COPY),	MANIKUT BAYAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	Bail Appln./1016/2021 (PDF COPY)	MD. BHAINUR ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. S ALIM MR. B HUSSAIN MR A HAQUE	PP, ASSAM
5	Bail Appln./1021/2021 (PDF COPY)	SALEMA BEGUM AND 4 ORS Versus THE STATE OF ASSAM	MR. U DUTTA MS M HAZARIKA	PP, ASSAM
6	Bail Appln./1037/2021 (PDF COPY), B/O	NUR SAMAD ALI @ NUR SAMAD Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
7	Bail Appln./1044/2021 (PDF COPY), B/O	MD. HANIF ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD J ALOM MD A S ALI	PP, ASSAM
<u>MOTION</u>				
8	AB/1259/2021 (PDF COPY)	FORIZ UDDIN LASKAR AND 9 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
9	AB/1266/2021 (PDF COPY)	RUPAM DAS Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
10	AB/1284/2021 (PDF COPY)	HAFIZUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
11	AB/1287/2021 (PDF COPY), B/O	AINUL HOQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM

BAIL HEARING

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

[CRIMINAL SINGLE BENCH]

VIDEO CONFERENCING (VC) LINK FOR LEARNED ADVOCATES FOR APPEARING VIRTUALLY IS AS FOLLOWS:
<https://us02web.zoom.us/j/7882272188?pwd=cJlvYWF2Ylh6R3RqT1ozZUtPROjXZz09>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./990/2021 B/O, (BY SLIP)	RINKU DAIMARI @ D RUJULANG AND ANR Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
2	Bail Appln./1004/2021 (PDF COPY)	JOBİ GADI Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA	SPL PP WILDLIFE FOREST ASSAM
3	Bail Appln./1007/2021 (PDF COPY), B/O, LESS	MD. ROUSAN ALI Versus THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
4	Bail Appln./1009/2021 (PDF COPY)	SHAH ALOM Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM
5	Bail Appln./1020/2021 (PDF COPY)	CA AMIT SAHARIA Versus THE STATE OF ASSAM	MR DEBA SARMAH	PP, ASSAM
6	Bail Appln./1024/2021 (PDF COPY)	MOHIDUR ISLAM CHOUDHURY Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
7	Bail Appln./1043/2021 (PDF COPY), B/O	MUBARAK HUSSAIN @ BABUL Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
<u>MOTION</u>				
8	AB/1258/2021 (PDF COPY)	ABDUL MALEQUE MIAH AND ANR Versus THE STATE OF ASSAM	MR. A A SIKDAR MR S H SIKDAR	PP, ASSAM
9	AB/1277/2021 (PDF COPY)	BABUL DEBNATH AND 8 ORS Versus THE STATE OF ASSAM	MR. A DUTTA MR B TAID	PP, ASSAM
10	AB/1281/2021 (PDF COPY)	PUNAMJYOTI BURAGOHAIN Versus STATE OF ASSAM	MR. M SARMA	PP, ASSAM
11	AB/1324/2021 (PDF COPY), B/O	MAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM

12	AB/1338/2021 (PDF COPY), B/O	BALENDRA KR. DAS AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
13	AB/1340/2021 (PDF COPY), B/O	SHAH ALAM ALI @ SHAH ALAM Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM

BAIL HEARING (BA)

14	Bail Appln./708/2021 (PDF COPY), FIXED	MOFIDUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
15	Bail Appln./717/2021 (PDF COPY)	MOON DAS Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM

BAIL HEARING

16	AB/749/2021 (PDF COPY), B/O	MAHMUDUL HASSAN Versus THE STATE OF ASSAM	MR M AHMED MRS R BEGUM MR. N AHMED MR R A AHMED	PP, ASSAM
17	AB/969/2021 (PDF COPY), FIXED	JELAL UDDIN BEPARI Versus THE STATE OF ASSAM	MR. P BORA MR. S ISLAM MR A HAWARI	PP, ASSAM

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